

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.55 - **CP 83 of 2019**
WITH
ITEM No. 56 - IA 837 of 2020

Proceedings under Section 241-242

IN THE MATTER OF:

Naresh Hansraj Bulchandani & Anr
V/s
Balaji Heavy Lifters Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 14/03/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Shegun Chokshi, Ld. Adv. for Mr. Arpit R Singhvi,
Ld. Adv.
For the Respondent :

ORDER

The matters stand adjourned to 14.06.2023

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)